



HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 6082 of 1983

Suraj Deo Tewari

.....Petitioner(s)

Versus

Board Of Revenue

.....Respondent(s)

Counsel for Petitioner(s)	:	Anil Kumar Mishra, R.N.Singh, S N Tiwari, S.N.Singh
Counsel for Respondent(s)	:	R.S.Mishra, Rajeev Misra, S.C.

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Cases listed under the heading of "Oldest Pending Cases for Priority Hearing" are being revised.
2. Nobody is present to press this writ petition.
3. The instant writ petition is dismissed for want of prosecution.
4. Interim order, if any, is vacated.

(Chandra Kumar Rai,J.)

January 22, 2026

Rameez